MR. DEPUTY CHAIRMAN: He said that he did not mean any reflection and you should accept it.

SHRI B. C. GHOSE: What did he say?

SHRI V. K. DHAGE: The point is..............

DR. RADHA KUMUD MOOKERJI (Nominated): When so many speak together we cannot understand what the point is.

DR. K. N. KATJU: All these people starting at once? I have never seen a po.nt c-f order argued by six people at once.

SHRI V. K. DHAGE: The hon. Minister should ....

MR. DEPUTY CHAIRMAN: Please hear him.

SHRI B. GUPTA: Such irresponsible statements from the Government.

SEVERAL HON. MEMBERS: Order order.

SHRI S. MAHANTY: Who are they to call out "Order, order?"

MR. DEPUTY CHAIRMAN: Yes, what does the Minister say?

DR. K. N. KATJU: What I was saying is, that the Government of India and the Ministers and everybody else who is concerned to make appointments is most anxious to utilise the services of the Public Service Commission, not because in these matters, the Ministers and other persons who are the appointing authorities are subjected to pressure. That is not the point. But all deserving cases are brought to their notice by all persons.

MR. DEPUTY CHAIRMAN: There is no reflection there.

DR. K. N. KATJU: I am not saying that Members of Parliament bring to notice undeserving people.

MR.»DEPUTY CHAIRMAN: He said he has not cast any reflection.

SHRI B. C. GHOSE: But you interpreted it as casting reflection. You said, "If you cast reflection he also casts reflections." What does that imply?

SHRI B. GUPTA: I say, I have cast reflections and it is for you to verify and show that they are not true. But I say every syllable that I uttered is true and I stand by it.

MR. DEPUTY CHAIRMAN: You read your speech over again and you will see.

SHRI B. GUPTA: I have corrected both the copies and I stand by everything that I said.

SHRI AKBAR ALI KHAN: What did he mean by "brothers-in-law and sons-in-law" and.........

MR. DEPUTY CHAIRMAN: Sit down please.

4 P.M.

DR. K. N. KATJU: We have an arrangement with the Public Service Commission, a *via media,* if it is a real genuine temporary appointment lasting for a period, short of six months, then, of course, it has got to be made in the interests of public service. If it is for a longer period, then the Public Service Commission will have to be consulted. I have nothing more to add, Sir.

MR. DEPUTY CHAIRMAN: There is no point for decision. The motion is discussed.

MOTION REGARDING PROGRESS REPORT OF THE FIVE YEAR PLAN FOR THE YEAR 1953-54

THE MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI GULZARILAL NANDA) : Sir, I rise to move:

> "That the Progress Report of the Five Year Plan for the year 1953-54 be taken into consideration".

[Shri Gulzarilal Nanda.j Sir, this volume, the Progress Report for the year 1953-54, is before the House and Members will have discovered for themselves that this i volume is replete with useful infor- i mation. It consists of a large volume ' of facts and figures and it is hardly necessary for me to make a lengthy introduction. This Report is the basis of discussion now. I would make only one request to hon. Members. They will have a-lot to say about the various aspects of our economic situation and economic progress of the country. We would welcome all that; they are entitled to make an appraisal of the activities. Let it be a critical apprais--al and I hooe, Sir, that it will also be a fair ar, sraisal. In doing so, we will have tc think not of today, not oi the conditions in which we are I functioning but we have to take our minds back to the days when the idea of a Plan took shape, when the proposals that are now before us and the action that has been taken on them was conceived of. What were those I conditions? It will be very easy for all of us to recall the days of anxiety through which we were passing then. We were not sure of our food supplies for the next month. We were, as some people said, living from ship to mouth. We had a certain nervousness about our food supply. We had. on account of frantic demands from all parts of the country, to move food from one part to another and rush it to places where stocks were low. We had to import large quantities spending large amounts of foreign exchange. We had also to give heavy subsidies and yet people were not satisfied and they could not be. There were controls and there were difficulties experienced by many people. The quantities consumed then were low relatively to what a normal human being must consume. Sir, this was the situation in respect of food and in respect of other consumer goods also. Cloth was so difficult to obtain even to cover the minimum needs of an ordinary family. We had difficulties in other directions also, difficulties about transport and so on and then it was in those very days that the problem of rehabilitation of displaced persons was prominent. We had started tackling it but we had not completed that yet. Prices were rising and so many people felt that at those high prices an average family could not subsist. There were inflationary pressures and so, anything that we could do to relieve the situ-ation, to increase production, to spend money making larger investments created those dangers of increasing inflation, of a further rise in prices. That was the dilemma.

What is the position now? When we iudge of ourselves today, we should not think of today. On the basis of conditions today, we determine the future and our future perfor mance but so far as the past is concerned, it is these conditions that determined' our present. What is it that we find toaay? Our major headaches have been relieved. Nobody can say that food is scarce now; nobody can say that cloth is not to be had. In the matter of transport we have greatly improved and our position in several other directions has alsc improved. For these things, it is not necessary to give any figures; the thing is there in the air and it is part of everybody's experience in the country that the difficulties and the anxieties have, more or less, gone and that we can breathe freely and can think of the future with confidence. That is the situation now. Yet, Sir, 1 might give to the House a few figures. You are familiar with the figures but still it is good to remem-bei some of them and recall them again and again. In the case of food-grains there is an increase by 21-06 per cent. In the case of cotton, this increase is by 33 per cent, and in the case of oilseeds it is 11 per cent.

SHRI B. GUPTA (West Bengal); Compared to?

SHRI GULZARILAL NAN DA: Compared to the base year 1949-50 in the

case of foodgrains and 1950-51 in the case of other commodities.

Now, Sir, this is not all. If we take agricultural production as a whole, we will find that agricultural production has increased by, say about 13ˉ5 per cent, in all commodities and our experience regarding industrial production is no different; it is better still, in a way. Taking 1946 as the base year—this is the base used for the index—in 1951 it was 1172. in 1952 it was 128-9 and in 1953-54 it is 1363. And, Sir, recently the position has improved further still, the latest figures for June and July are above 140 and 149. This index is a comprehensive statement of the pace of progress in industry in a number of directions in respect of a number of articles. I shall not tire the House by giving minute details, but I will draw your attention to certain special features. We could bring this about. How? The Chief difficulty both in industry and in agriculture was of course that there was not enough production. We were faced with the spectacle of high prices and scarcity, of food, etc. Also our industries were not running full capacity, existing capacities were not being utilised; in the case of several industries we were using only a part of that capacity. Therefore agriculture was the key to the whole situation. We must produce more raw materials in order to run our industries well. Sir, this is what we started doing. We came to the conclusion that we must do everything possible in the course of the Ave years that we had before us to bring about an increase in agricultural production to the maximum possible extent. We made up our minds that we will free ourselves from the necessity of importing food from outside countries; we wanted to be relieved of this dependence. Sir, we have succeeded in that, but for doing that we had also to decide that the major part of our resources should be applied to this sector and we decided to increase irrigation facilities. major and minor. We decided to make programmes for giving more fertilisers, manures, improved seeds and reclamation of waste land. In all these directions we have spent some money and we have achieved results in physical terms and those results are very heartening. In the field of irrigation for example, we can legitimately take a measure of pride in what has been achieved already. By the end of this year the area irrigated by projects is expected to exceed five million acres. The river valley projects which had been begun before the Plan are now making rapid progress. Work on the new river valley schemes which were included in the Plan for the first time, such as the Chambal, the Kosi and the Koyna has also begun. On the Kosi preliminary work* have been completed and construction is about to begin. Some Members were anxious about Kosi. Estimates of about 7 or 8 crores of rupees have been sanctioned and all preliminary work has been completed. I may tell them that in a few days construction will be taken in hand. At the Kosi we also hope to witness the heartening spectacle of large-scale public participation in the construction of the project. The target for the area to be irrigated eventually through projects in the Plan has now risen from 17 to 22 million acres. Power programmes have also made satisfactory progress. During the first three years of the Plan 450.000 KW of generating capacity were added in the public sector and 120.000 KW in other undertakings. At the end of this year we should reach a target of over 8,00,000 KWs in State Power Projects and the multi-purpose schemes.

This is only as a sort of a sample of the pace of progress, and of our success in implementation. I can turn to the pages of this Report, take up one section after another and point out a number of things which stand out as things which will encourage us, things which can be taken as evidence of progress, but I am also aware of the fact, Sir, that 1 will be told what about the state of implementation in financial terms? What

[Shri Gulzarilal Nanda.]

we have done during these three years, is it proportionately satisfactory? It is 60 per cent, of the total outlay? This is not a proper way of looking at the matter. I won't admit that whatever the state of implementation now is, whatever the average rate of achievement now is, is going to be the index of further achievement. The reason is this. I will first. Sir, give a few facts about implementation. During the Plan period this refers to both the Centre and the States—the position at the Centre was that during the first two years the rate of expenditure was about 10 to 11 per cent, of the total outlay pro vided in the Plan and in the third year this rose by 4 per cent. Schemes which the Centre itself was to carry out, for instance, those connected with industrial projects, ports, etc., required a period of preparation for technical study and consultation. On this account, it is from the fourth year that the more substantial expenditure under this head begins to take place. Thus, in the first two years the expenditure was in the neighbourhood of Rs. 130 crores. In the third year, according to the revised estimates the outlay expected was Rs. 188 crores, that is about Rs. 60 crores more than in the previous years. In the fourth year the amount provided is nearly twice the amount provided in the third year.

Sir, I may also give the information about the States first. Before the Plan, taking all the States together, the annual development expenditure amounted to about Rs. 119 crores, the bulk of which was in the principal Part A States and in some Part B States. In the third year of the Plan this had risen to about Rs. 220 crores and in the fourth year the budget provision was Rs. 303 crores. In Part C States, as a group, from an expenditure on development of Rs. 1§ crores per year, the amount rose . to about Rs. 5 crores in the third year and the provision made in the current year's budget is nearly Rs. 9 crores. In Part B States from about Rs. 2 to 2i crores a year the expenditure on development rose to Rs. 34 crores in the third year of the Plan, the provision this year being of the order of about Rs. 88 crores. These figures, I may state. Sir, do not include other additional expenditure incurred in the States for which the funds are being made available under different heads from the Central Government for the purpose of enabling the States to carry out their programmes effectively. When the Plan was formulated it was intended that the total amount of Central assistance to the States should be Rs. 229 crores. it was increased later on. In addition to the resources transferred to the States on the recommendations of the Finance Commission, Central assistance has been raised to Rs. 318 crores and a general assurance has been given that no worthwhile scheme included in the Plan would suffer for lack of funds. One of the significant contributions of the Plan is to help different parts of the country whose levels of development differed widely, to come up to a more equal level. The contribution of the Centre particularly has been to strengthen those areas as much as possible, those areas which are considered backward and relatively more undeveloped. These are the facts about the state of implementation. While there are short-falls and while it can be conceded and contended that we have not done enough, taking the three years together the relevant thing to consider is this. Is our spending capacity increasing or not? Why were we so low in expenditure in the beginning? There were evident difficulties. While the Plan was formulated and finalised, a year and a half of the Plan period had already expired and during that period really the Plan was not reflected adequately in 1he actual activities of 1h? State and the Centre. Then, Sir, we should have had a longer period of preparation when we want to spend large amounts of money on big

schemes. Making an allocation is not the end of the matter. If the money is to be spent, it should be preceded by a long period of preparation. Schemes have to be thought out priorities have to be settled; preliminary work has to be done and a machinery, particularly of administration, training programmes, for personnel all this has to be arranged. We were in a hurry then. We thought that we will place the Plan and at the same time go on with the preparations also. We did not do very well in the first year; the second year was better and in the third year it was better still and the current year is going to be incomparably better. This is the position. Our difficulties and our deficiencies were due to circumstances. Those circumstances we could not help. We did -not create them. But we are trying to overcome those difficulties and we have overcome them very largely. So. Sir, we are today confident that we will be able to tackle the tasks that lie before us very much more effectively and more speedily although a little bit of the lag that has occurred in the earlier years may remain. That is, by the end of the planning period we may not have spent the full amount .but we will have spent a large part of it. We are not anxious to spend money simply because we have to spend it. We want to see that every pie is utilised properly and therefore we are side by side going on strengthening our machinery and improving our equipment. That is being done in a number of directions. For example, take the training programmes. We have thought of that matter with great care. Without trained personnel, adequate and properly trained personnel. it will not be possible to do justice to all these programmes. So what we have done is this. I will give just an instance. 5,500 village level workers have been trained so far in 44 extension training centres. Nine more extension training centres are being established. Twenty-two new agricultural schools are being established and the existing agricultural schools are being reorganised. At present 1700 workers are under training. For meeting shortages of personnel such as overseers the existing institutions are being strengthened and new ones are being established. In Community Project areas and elsewhere nurses, lady health visitors and midwives are in short supply. New training facilities for this purpose are being provided. In these and in a number of other directions we are trying to fill up those gaps by creating institutions ' for training. This is one direction in which we have moved. There are other directions also in which more has to be done and we hope that in the course of the next two years very much more will have been done so that not only the implementation of this Plan will have been secured but ws will have created conditions for a much more rapid progress later on for the second Five Year Plan. And that. Sir, is the crux of the matter. When we put forward this Plan we had made it very clear that it was a Plan for preparation. It is a preparatory Plan. It had two purposes. One was to rectify the disequilibrium of the moment to which I have made reference already and the second purpose was to lay the foundations for much bigger progress later on. We have to create the foundation of basic development. Basic development means more basic industries, basic services like Transport etc. The institutional set-up also has to be reorganised and improved. We have 10 do much more in the direction of the co-operative movement. We have to do a great deal to furnish the rural areas with an adequate measure of credit. These things are being tackled. Therefore taking all these together, I believe that that promisp of the Plan that we will prepare for more adequate performance later on is being fulfilled.

There is the question of techniques of planning. We started with hardly anything. We had very limited amount of statistical data and such aids as are necessary for proper and refined planning were totally absent. We are now trying to make up that

[Shri Gulzarilal Nanda.]

deficiency also and I am sure that the second Five Year Plan will in that respect be a very much improved Plan. 01 course, it will be subject to the limitations of democratic planning. We cannot do that rigorous planning so that what we do is laid out with absolute precision. That does not happen even in other countries where tbe.v' have got a totalitarian planning. *Ai* time goes *on,* as conditions change we try to revise our ideas and our schemes and wherever we find that things are not moving, where other needs have arisen, we try to meet them just as a little while ago we brought in a new programme. We tried to strengthen the Plan because we found that the unemployment situation was worsening and the developmental programmes which wc had then thought of in relation to the then situation and which were quite proper in that context, were not sufficient now. So we thought of various ether programmes in order to improve the situation in that respect.

Sir, I thought I would make it a brief introduction because I woul3 like to hear the reaction of hon. Members and listen to them, so that whatever views they may have, whatever fears they may have, I may *DP* able to remove them with such in formation as I have. I can, Sir, reiterate the fact that we have carefully studied the reasons for the shortfalls and the reasons for insufficient progress in several directions and we have after that scrutiny and study worked out ways of removing those bottlenecks and those handicaps. And as I survey the position in the country now, the working of the Community Projects for example, not ;n physical terms only, though that too has a considerable importance. It is the new life that is being created, the new hope that is arising there. Chiefly, the people do not now think that the Administration is something remote from them but they think that the administration is a part of themselves and that. Sir. *ir.* a new element of strength which has arisen, a new which has sprung up in the country. The people and the Administration go together and work together and the Administration is conscious of its responsibilities and obligations to the people, thinks of them all the time and tries to meet their needs. The people on their side do not sit back just to criticise but come and share the tasks, do their part, bear the sacrifices and do hard work. Sir, I believe, it is thi-; situation, it is this fact which is going to be responsible for the bigger future which we are contemplating and which we are going to realise.

MR. DEPUTY CHAIRMAN: Motion moved:

"That the Progress Report of the Five Year Plan for the year 1953-54 be taken into consideration."

MR. DEPUTY CHAIRMAN: There is one amendment by Shri Deokinan-dan Narayan.

SHRI D. NARAYAN (Bombay): Sir. *J* move:

"That at the end of the Motion,, the following be added, namely:-

'and having considered the same the House approves of it."

MR. DEPUTY CHAIRMAN: The motion and the amendment are oper. for discussion

SHRI RAJENDRA PRATAP SINHA (Bihar): Sir, I want just an information from the hon. Minister. I would like the hon. Minister to tell us if the Government has made any assessment with regard to the employment situation, more particularly as to how the employment situation has progressed with the progress of the Plan particularly after the new fillip which was given to the Plan about which the hon. Minister has mentioned. What effect did that have *on* the employment situation, that *is* No. 1.

MR. DEPUTY CHAIRMAN: You cannot go on like this. You please wait.

SHRI RAJENDRA PRATAP SINHA: Just one second, Sir I want to know what the progress in Ihe private sector has been with regard to investment and whether the Minister thinks that the private sector will be able to fulfil the investment that is expected from it during the five year time.

SHRI GULZARILAL NANDA: I will refer to this in my reply, Sir.

MR. DEPUTY CHAIRMAN: Yes, he can say that in reply.

SHRI RAJENDRA PRATAP SINHA: Tr. he not answering now, Sir?

MR. DEPLTY CHAIRMAN. He will deal with them while replying.

[^THE VICE-CHAIRMAN (SHRI V. K. DHAGE) in the Chair]

श्री एन० बी० देशमुख (हैदराबाद) : वाइस चेयरमैन साहब, प्लानिंग मिनिस्टर साहब ने तीन साल के प्लानिंग की प्रोग्रेस रिपोर्ट हमारे सामने रखी है और उन्होंने कहा है कि हमने बावजूद कुछ डिफिकल्टीज के बहुत कुछ तरक्की की है । रिपोर्ट में जो त्रुटियां पाई जाती हैं और जिनकी वजह से जिस गरज के लिये यह पंचवर्षीय योजना तैयार की गई है वह गरज पूरी होना बहुत मुश्किल बात है, इस दृष्टि से इन चीजों पर मैं रोशनी डालना चाहता हूं ।

हमारे हिन्दुस्तान की जो सब से बड़ी इंडस्ट्री है वह एग्रीकलचर की है । एग्रीकलचर में जो तरक्की होना बयान किया जाता है उसकी तरफ अगर गौर से देखा जाय तो पता चलेगा कि इस प्रोग्रेस रिपोर्ट में यह बतलाया गया है कि हमारी गिजाई हालत में बहुत तरक्की हुई है और रिपोर्ट में इस चीज को तसलीम किया गया है कि इन दो सालों में बारिश की हालत

बहुत अच्छी रही है जिसकी वजह से गिजाई हालत में तरक्की हुई है और कोई पंचवर्षीय योजना की वजह से इसमें तरक्की नहीं हुई है । गिजाई हालत में तरक्की होने के लिये हमारे मुल्क में लैंड रिफार्म्स का आना जरूरी था । अगर आप हिन्दुस्तान में लैंड रिफार्म्स की हालत देखेंगे तो आपको पता चलेगा कि वाकई में हम इस लैंड रिफार्म्स के काम में कोई अच्छी तरक्की नहीं कर सके हैं । पहली चीज तो यह है कि कांस्टीट्यूशन की दफा ३१ मुआविजा देने के सिलसिले में इस चीज के आड़े आती है और इसकी वजह से जमींदारी खत्म करने के काम में हम बहुत ही पीछे रहे हैं । अब कांस्टीट्यूशन की दफा ३१ की चौथी तरमीम भी हमारे सामने आई है लेकिन मैं अर्ज करूंगा कि यह तरमीम भी हमारे इस जमीन के सुधार के मसले को हल करने के लिये काफी नहीं है । बात यह है कि जो एग्रीकलचर की इंडस्ट्री है उसमें अक्सर लोग टेनेन्ट्स और गरीब काश्तकार हैं और हम देखते हैं कि बावजूद इस सिलसिले में मुख्तलिफ स्टेट्स में कवायद होने के भी टेनेंट्स दिन ब दिन अपने खेतों से बरखास्त होते जा रहे हैं । हमारी एकानामिक पालिसी की निस्बत कहा यह जाता है कि हमको सोशल जस्टिस कोअर्सन से नहीं बल्कि कनसेंट से लानी है, लेकिन हम देखते हैं कि जहां किसान और जमींदार का सवाल पैदा हो जाता है वहां कुछ थोड़ा सा पैसा किसानों को देने से उनकी कनसेंट मिल जाती है यानी जमींदारों की कनसेंट हासिल करने के बजाय हम जमींदारों की जमीनों से किसानों को निकालने के लिये कनसेंट का इस्तेमाल करते हैं और अगर ओहदेदारान के पास एक दरख्वास्त भी पेश हो जाती है कि किसान अपनी जमीन को छोड़ गया है तो वह जमीन छूट जाती है । लैंड रिफार्म्स के सिलसिले में कवानीन पर जिस जिस जगह अमल हुआ उनसे पता चलेगा कि जो बड़े जमींदार हैं उनके एक भी टेनेंट का कब्जा बाकी नहीं रहा है, अलबत्ता छोटे छोटे मालिकों और काश्तकारों में झगड़े चले हैं

[श्री एन० बी० देशमुख]

और उसके सिलसिले में भी यह हालत है कि जो वाकई किसान हैं उनके कब्जे से जमीनात निकली जा रही हैं । आज हमारे हिन्दुस्तान में लैंड रिफार्म्स के सिलसिले में ज्यादा जोर भूदान यज्ञ को दिया जा रहा है । मैं भूदान यज्ञ की हालत भी आपको बतलाऊंगा । निजाम ने, जिसके कब्जे में अभी ३० हजार एकड़ जमीन है, उसने ३ हजार एकड़ जमीन भूदान यज्ञ में दे डाली, चन्द लोग भूदान के लिये जमीन मांगने गये तो उनको यह जमीन दी । वह कैसी थी ? वहां निजाम के जानवर चरते थे और दरअसल वह जमीन निजाम की थी ही नहीं । भूदान के सिलसिले में होता यह है कि जो जमीन जमीन के मालिक के पास बेकार होती है, जिसमें झगड़े रहते हैं और जिसमें उसका कोई ताल्लुक ही नहीं रहता है वैसी जमीन आज दी जाती है । निजाम की जमीन के झगड़े का दो साल के बाद जब उसको तकसीम करने का वक्त आ गया, जब उस जमीन को तकसीम कर देना चाहा, तब गवर्नमेंन्ट ने उसकी जमीन के रिकार्ड को देखा और मालूम हुआ है कि वह दरअसल निजाम की जमीन नहीं है बल्कि वह हैदराबाद गवर्नमेंन्ट की जमीन है । तो इस तरह से लैंड रिफार्म्स, जो कि हमारे एग्रीकल्चरिस्ट्स के लिए एक फुट जमीन में ज्यादा पैदा करने के लिए एक इंसेन्टिव हो सकता था वह लैंड रिफार्म्स की स्कीमें आज अच्छी तरह से इंप्लीमेंट नहीं हो सकी हैं । वह लैंड रिफार्म्स इंप्लीमेंट होने के लिये दरअसल साफ तौर से हमको एक सीलिंग तय कर के काम शुरू करना चाहिये था । वह सीलिंग तय करने के बाद जिस कदर भी जमीन ज्यादा निकले वह किसी कोर्ट में या किसी और जगह टेनेंट्स से पैरवी करने या न कराने के सवाल पैदा होने के बावजूद ही वह जमीन मुख्तलिफ लोगों को तकसीम होनी चाहिए ।

दूसरी चीज गोया हमारे एग्रीकल्चर इकोनोमी में जो अहमियत रखती है वह एग्रीकल्चरिस्ट्स हैं, किसान हैं, उनको हमें इंप्रूव्ड सीड्स, मैन्योर्स, नये तरीके के औजारात और खेती के जराये पहुंचाने चाहियें और जरूरत के लिहाज से उनको तकावी पहुंचानी चाहिए, ये सब बातें उसमें मुश्तमिल हो सकती हैं । लेकिन अफसोस की चीज यह है कि हम इस मामले में भी एडमिनिस्ट्रेशन की तरफ से तवज्जो न होने की वजह से भी वहां भी यही होता है कि पैदावार गोया ज्यादा अच्छी होने के लिए इंप्रूव्ड सीड्स की तौर से अगर कहीं से गेहूं आता है तो जिनके सिपुर्द उसको बांटने का इंतजाम है वे कहते हैं कि यह गेहूं तो अच्छा है और अकसर उसे किसानों को सीड की तौर पर इस्तेमाल करने के बजाय वह गेहूं ओहदेदारों के खाने के लिए खर्चा हो जाता है । किसानों के लिए जो इंप्रूव्ड सीड्स दिये जाते हैं वह ३० रु० पल्ला के हिसाब से बाजार से लेकर दिया जाता है । हाल ही में एक किस्सा इस तरह से हुआ कि लोगों ने जब इंप्रूव्ड सीड्स मांगे उनकी मांग ज्यादा बढ़ी तो ३० रु० पल्ला दाम के सीड्स ४० रु० पल्ला के भाव पर, इंप्रूव्ड सीड के नाम पर लोगों को दिये गये । तो इस तरह की चीजें गोया चलती रहती हैं ।

इसी तरह से मशीनरीज का भी हाल है । नये किस्म के औजारात पहुंचाने में भी यही होता है । दरअसल हमारे यहां के किसान बहुत गरीब किसान हैं । ये जो मशीनें उनको दी जाती हैं, या इंजिन्स वगैरा तकसीम होते हैं, नये नये तरीकों की मशीनें तकसीम होती हैं वह सिर्फ बड़े बड़े जमीदारों को तकसीम होती हैं । अकसर तो यह होता है कि तकसीम के समय ओहदेदार और उसके जो अपने आदमी जमा होते हैं वे आपस में ही उन सामानों को तकसीम करा लेते हैं । इसकी कई मिसालें मौजूद हैं । जो गोया तकसीम करने वाला है वह किसी दूसरे शख्स के नाम पर अपने लिये चीज ले लेता है, या उसने जो एडवाइजरी कमेटी बनाई हुई होती है वह एडवाइजरी कमेटी ही आपस में सामान तकसीम कर लेती है । इसी तरह से तकावी जो कि वहां के किसानों को मिलने जा रही है उसमें भी यही होता है कि उनके हाथ में तकावी पड़ने से पहले ही उसके निस्फ से भी ज्यादा काश्तकार को खर्चा करना

पड़ता हैं । इस तरह से किसानों को मदद करने के लिये जो यह तरीका अख्तियार किया गया हैं वह ऐसा हैं कि जिसकी वजह से एग्रिकल्चरल इकॉनॉमी में कोई तरक्की होने की तवक्को नहीं हैं । उससे किसान की कोई तरक्की नहीं हो सकती हैं ।

तीसरी चीज जो इस एग्रिकल्चरल इंडस्ट्री में ज्यादा अहमियत की हैं वह यह हैं कि किसानों को जो चीज वह पैदा करता हैं, उसकी माकूल कीमत मिलनी चाहिए । इसके वास्ते शुरू में आपने जो प्लान तैयार किया था उसमें इसके लिये लिखा गया हैं कि अगर किसानों के माल की कीमतें कम होती जायं तो उसको और चीजों की कीमतों के मुकाबिले एक ही लेविल पर लाने की कोशिश की जायगी, और किसानों के माल की कीमतें अगर बढ़ती जायं तो उसको भी कम करने के लिए एक स्टैंडर्ड रखा जायगा और यह कि इसके लिये हमेशा एक मशीनरी तैयार रखी जायगी जो इन चीजों को देखेगी । लेकिन हाल में हम देख रहे हैं कि दूसरी मुख्तलिफ चीजों के साथ साथ, प्रपोर्शन के लिहाज से किसानों के माल की कीमतें बहुत ही घटती जा रही हैं जिसकी वजह से किसानों की हालत पर बहुत बुरे असरात हो रहे हैं । हमारे पास कोलाबा डिस्ट्रिक्ट से कुछ किसान आये हैं । कोलाबा डिस्ट्रिक्ट एक राइस प्रोड्यूसिंग जिला हैं । वहां पर खारी जमीन और दूसरी किस्म की जमीन, ये दो किस्म की जमीनात हैं । खारी जमीन में, जो चावल पैदा करने वाली जमीन हैं, एक एकड़ में चावल पैदा करने के लिए १६० से १७५ रु० का खर्चा उठाना पड़ता हैं और उस एक एकड़ में गोया दस या बारह मन धान तैयार होता हैं । इस तरह से एक मन धान के पीछे १२-१४ रु० खर्च की लागत आती हैं जो कि काश्तकार को भुगतनी पड़ती हैं । जमीन के इस्तेमाल की बाबत रकम उसमें शरीक नहीं की गई हैं । ऐसा न करने के बावजूद भी १२-१३ रु० उस काश्तकार का खर्च होता हैं । अब उसे अपने पैदावार की कीमत क्या मिलती हैं ? उसे ७ या ८ रु० फी मन धान के दाम मिलते हैं, यानी अब किसानों की पैदावार (कॉस्ट आफ प्रोडक्शन) की जो कीमत उनको मिलती हैं वह और उस पर जो उनको मुनाफा मिलता हैं, इन दो चीजों की बिना पर अन्दाजन क्या दाम मिलते हैं इस पर गौर कर के कीमतें तय करने की जरूरत हैं । आज उनके माल की कीमतें कम होती जा रही हैं जब कि उसी अंदाजे से और चीजों के भाव नहीं गिर रहे हैं । इसलिए फौरन ही गवर्नमेंट की एक मैशीनरी ऐसी तैयार होनी चाहिए थी जो इस गिरती हुई हालत को संभालती और यह देखती कि किस तरह से कीमतें मुनासिब होनी चाहिएं, और साथ ही उसको रोकने की कोशिश करती । लेकिन ऐसी कोई मशीनरी यहां पर तैयार नहीं हैं, कंट्रोल सब उठा दिये गये हैं । दरअसल प्लान्ड इकॉनॉमी में कंट्रोल होना जरूरी था । कंट्रोल दोनों तरफ से होना चाहिए, यानी कीमतें कम करने के लिए भी और कीमतें ज्यादा करने के लिये भी । उसी वक्त प्लान्ड इकॉनॉमी कामयाब हो सकती हैं जब कि इस तरह की मशीनरी हो, और जब तक इस किस्म की मशीनरी नहीं होगी उस वक्त तक यह प्लान्ड इकॉनॉमी कामयाब नहीं हो सकती ।

अब अगर काश्तकार चिल्लाना शुरू कर दें तो इस हालत में तबदीली होने के इमकानात कब हैं ? इस वक्त हालत यह हैं कि काश्तकारों के पास से सस्ता धान खरीदने के लिए सब व्यापारी तैयार हैं । व्यापारियों के कब्जे में जब सब धान चला जायगा तो वहां की एडमिनिस्ट्रेशन उस तरफ तवज्जो दे कर के कहेगी कि, "नहीं नहीं, कीमतों में इजाफा होना चाहिए ।" एग्रिकल्चर इंडस्ट्री में इस चीज की भी जरूरत हैं कि फौरन इस बात का इंतजाम किया जाना चाहिए कि काश्तकारों को उनके माल की वाजिब कीमत मिले । वाजिब कीमत का मतलब यह नहीं हैं कि उस जमाने की कीमत जो कि कंट्रोल के जमाने में थीं । उस वक्त ऐसा था कि प्रोक्योरमेंट की जो कीमतें थीं वे कॉस्ट आफ प्रोडक्शन के लिहाज से बहुत नाकाफी थीं ।

[श्री एन० बी० देशमुख]

कॉस्ट आफ प्रोडक्शन का लिहाज करते हुए काश्तकारों को कीमतें मिलनी चाहिएं ।

चौथा पॉइंट जो एग्रिकल्चरल इंडस्ट्री में ज्यादा अहमियत का है वह इरीगेशन के मुताल्लिक है । हमारी सब एग्रिकल्चरल इंडस्ट्री को बारिश की तरफ देखना पड़ता है, और जब बारिश होती है तो वह कभी बहुत एक्सेसिव होती है । कभी बारिश कम होती है । बारिश का इक्वेल डिस्ट्रिब्यूशन न होने की वजह से हमारे गोया २५ करोड़ लोगों को उसके ऊपर निर्भर रहना पड़ता है और वे बहुत मार खा जाते हैं । इसलिए इरीगेशन का कोई इंतजाम जो पंचवर्षीय योजना में किया गया है उसकी निस्बत भी हमको तवज्जो देने की जरूरत है । इरीगेशन प्रोजेक्ट्स पर हम करोड़ों रुपया खर्च करते हैं । लेकिन वाकई उसका यील्ड कितना होता है ? वह बहुत ही कम होता है । इस इरीगेशन प्रोजेक्ट में करप्शन बहुत ज्यादा बढ़ा हुआ है । हम देखते हैं कि जितने रुपये से दो प्रोजेक्ट्स बन सकते हैं उतनी कीमत में हम एक प्रोजेक्ट भी पूरा नहीं कर पाते हैं । इसके सिवाय, इनमें जो गुतेदार लगे रहते हैं वे बहुत सा पैसा खा जाते हैं । हमारे यहां हैदराबाद स्टेट में एक खासपुरी छोटा सा प्रोजेक्ट है । वहां पर मजदूरों को काम दिलाने के लिए जब कोई ओहदेदार तनकी के लिए जाता है तो दो रुपये मजदूरी है, नहीं तो एक रुपया । इस तरह से गुतेदार बहुत सा पैसा खा जाते हैं और मजदूरों को भूखा रहने की नौबत आ जाती है । अगर मजदूर पैसा ज्यादा मांगे तो उन्हें काम छोड़ना पड़ता है और अगर काम नहीं करेंगे तो फिर कम मजदूरी पर दूसरी जगह काम करना पड़ेगा । यही हालत हमेशा पाई जाती है । इन तीन सालों के अन्दर कोई भी इरीगेशन प्रोजेक्ट इस तरह से कामयाब नहीं हुआ है कि उससे पूरे तौर पर काम लिया जा सके । मिसाल के तौर पर मैं आपके सामने तुंग भद्रा प्रोजेक्ट रखना चाहता हूं । हमने उस प्रोजेक्ट में अभी तक २८ करोड़ रुपया खर्च कर दिया है । इस प्रोजेक्ट के बारे में कहा गया था कि इसके तैयार हो जाने पर लाखों एकड़ जमीन के लिए सिंचाई का बन्दोबस्त हो जायेगा लेकिन कुछ हजार एकड़ जमीन को ही पानी मिल सका है । इसके दो वजूहात हैं । एक वजह यह है कि जो कुछ काम उसमें हो रहा है वह बहुत कम है, आगे के लिए जो काम होना चाहिये वह नहीं हो रहा है, उसकी तरफ सरकार की ओर से कोई तवज्जह नहीं दी जा रही है । दूसरी वजह यह है कि हमारी इकॉनॉमी में सोशलाइजेशन का कोई स्थान न होने की वजह से होता यह है कि तुंग भद्रा योजना के तहत जो किसान हैं, जिनके पास ४ एकड़, पांच एकड़ और १० एकड़ जमीन है, उसके लिए पानी का कोई बन्दोबस्त नहीं किया गया है । दूसरी जो जमीन उसको साफ करने के लिए किसानों के पास इतना रुपया नहीं है कि वे उसको खुद साफ कर सकें । सरकार की ओर से भी इस तरह का कोई बन्दोबस्त नहीं है । जमीन को मैन्योर पहुंचाने के लिए किसानों के पास ताकत होनी चाहिये मगर उनके पास इस तरह की ताकत नहीं है । इन सब चीजों के लिए, जो कि जमीन को इरीगेशन के काबिल करने के लिए जरूरी होती हैं, किसानों के पास ताकत होनी चाहिये, किसान इन सब चीजों को सम्हालने के लिए तैयार नहीं हैं, इसकी वजह यह है कि उसके पास इतनी ताकत नहीं है, इतना पैसा नहीं है कि इन सब चीजों पर खर्च कर सके । यही वजह है कि खाशापुरी, तुंग भद्रा के तहत, जहां पर दो प्रोजेक्ट पूरे हो चुके हैं, किसानों को कोई फायदा नहीं पहुंचा है । पानी पहुंचने पर भी वहां के किसानों को कोई फायदा नहीं हो रहा है । इसका कारण यह है कि सरकार की ओर से कोआपरेटिव बेसिस पर जमीन के छोटे छोटे टुकड़ों को एक जगह पर लाने की कोई कोशिश नहीं की गई है । वहां पर सामूहिक खेती करने के लिए सरकार की ओर से कोई कोशिश नहीं की गई जिसकी वजह से वहां के किसान इस तरह के प्रोजेक्टों से कोई फायदा नहीं उठा सके हैं । इसका नतीजा यह हुआ है कि जैसे बम्बई स्टेट में जहां इरीगेशन प्रोजेक्ट

हैं, जहां पर शूगरकेन बहुत पैदा होता हैं, वहां पर छोटे किसानों को कोई फायदा नहीं पहुंच रहा हैं । वहां पर जो बड़े बड़े सरमायेदार हैं वे छोटे छोटे किसानों से जिनके पास चार एकड़, पांच एकड़ जमीन हैं, उनकी जमीन ले लेते हैं और शक्कर के कारखाने वालों को गन्ना सप्लाई करते हैं । इस तरह से बड़े बड़े सरमायेदार हजारों एकड़ जमीन कल्टीवेट करते हैं और सब शूगरकेन खुद ही सप्लाई करते हैं । इसका नतीजा यह हो रहा हैं कि किसानों की जो हालत पचास साल पहले थी वही हालत आज भी हैं । इस तरह छोटे किसानों को इन प्रोजेक्टों से किसी तरह का फायदा नहीं पहुंच रहा हैं । हमारे यहां पर जो प्रोजेक्ट तैयार हो चुके हैं, उन जगहों के किसानों की हालत वैसी ही हैं जैसी पहले थी । इसका कारण यह हैं कि सरकार की ओर से इस तरह की कोई कोशिश नहीं की जा रही हैं जिससे कि उनकी हालत बेहतर हो सके ।

दूसरी चीज जो मुझे कहनी हैं वह यह हैं कि स्केयरसिटी एरियाज में कंट्र बंडिंग की बहुत जरूरत हैं । हमारे हैंदराबाद स्टेट में इस चीज के लिए ३६ लाख रुपया मंजूर किया गया हैं लेकिन अभी तक २ लाख रुपया इस पर खर्च किया गया हैं । आज हालत यह हैं कि किसी काम के लिए रुपया मंजूर किया जाता हैं मगर काम नहीं होता हैं जिसकी वजह से किसानों को किसी तरह का फायदा नहीं पहुंच रहा हैं । स्केयरसिटी एरियाज में कंट्र बंडिंग की बहुत अहमियत हैं, इसकी वजह से जमीन को हर तरह से फायदा पहुंच सकता हैं । यह काम चूंकि एडमिनिस्ट्रेशन के हाथ में होता हैं और जिन लोगों की सिफारिश उन तक पहुंच जाती हैं उनके गांव में वह काम हो जाता हैं । यह काम इस तरह से होना चाहिये कि जिस जगह इस चीज की बहुत जरूरत हैं वहां पर पहले यह किया जाना चाहिये । मगर वहां पर हो यह रहा हैं कि सिफारिश जिसकी पहुंच गई उसका काम हो जाता हैं । मैं अर्ज करूंगा कि जमीन के लिए कंट्र बंडिंग बहुत ही जरूरी हैं, बगैर उसके जमीन को फायदा नहीं पहुंच सकता हैं ।

दूसरी चीज जो मैं अर्ज करना चाहता हूं वह यह हैं कि सरकार की ओर से कहा गया हैं कि पंचवर्षीय योजना के तहत एगूीकलचर इकोनोमी में पैदावार से बहुत ज्यादा इजाफा हुआ हैं । बार बार सरकार की ओर से कहा जाता हैं कि हमारे देश में अनाज की पैदावार काफी हो गई हैं । मगर मेरा कहना यह हैं कि यह तो हमारे देश पर इन दो वर्षों में निसर्ग की कृपा हुई हैं जिसकी वजह से पैदावार में इजाफा हुआ हैं । पंचवर्षीय योजना की वजह से पैदावार में कोई इजाफा नहीं हुआ हैं ।

इसके बाद हमारे देश के अन्दर जो सब से बड़ी इंडस्ट्री हैं वह टेक्सटाइल इंडस्ट्री हैं । इसके बारे में यह कहा जाता हैं कि पांच साल के लिए आउटपुट का जो कोटा मुकर्रर किया गया था वह तीन साल के अन्दर ही पूरा कर लिया गया हैं । यह तो एक टार्गेट था जो कि मौजूदा हालत में ही पूरा किया गया हैं, इससे भी ज्यादा माल तैयार किया जा सकता था, क्योंकि हमारे देश में टेक्सटाइल इंडस्ट्री सब से बड़ी इंडस्ट्री हैं । पंचवर्षीय योजना ने उसमें कोई तरक्की नहीं की । इसके बरखिलाफ पंचवर्षीय योजना में काटेज इंडस्ट्री के नाम पर एक आने का टेक्स लगा दिया गया हैं और टेक्सटाइल में से जो रुपया आता हैं वह सब खादी के नाम पर कांग्रेस वालों को दिया जा रहा हैं । जो लोग कांग्रेस का प्रचार करते हैं उन सब को इसमें से मदद दी जा रही हैं और इस तरह से पांच करोड़ रुपया कांग्रेसमेनों को सप्लाई किया जा रहा हैं ।

तीसरी बात जो मुझे अर्ज करनी हैं वह यह हैं कि हमारे देश में रेलवे भी एक बड़ी इंडस्ट्री हैं । लेकिन इसके निस्बत मैं यह अर्ज करना चाहता हूं कि जहां जहां रेलवे बनाने की जरूरत हैं वहां पर अभी तक रेलवे विभाग की ओर से नई लाइन बनाने का कोई इंतजाम नहीं किया जा रहा हैं । हमारे हैंदराबाद स्टेट में दो जिले उसमानाबाद और बीड ऐसे हैं जहां पर रेलवे

[श्री एन० बी० देशमुख]

लाइनें बिल्कुल नहीं हैं और अभी तक रेलवे की ओर से कोई बन्दोबस्त भी नहीं किया जा रहा है । हालांकि सरकार के पास एन० एस० आर० रेलवे का २० करोड़ रुपया जमा है फिर भी सरकार की ओर से कोई इंतजाम नहीं किया जा रहा है । वहां पर रेलवे लाइन न होने की वजह से वहां के रहने वालों को बहुत तकलीफ का सामना करना पड़ता है ।

मैं यह अर्ज करना चाहता हूं कि हाल ही में यानी परसों हमारे फाइनेंस मिनिस्टर श्री देशमुख जी ने दूसरे हाउस के अन्दर इंडस्ट्रियल व एकानामिक पालिसी के बारे में एक मेमोरेंडम व स्टेटमेंट दिया। ऐसा मालूम होता है कि हाल ही में हमारे प्राइम मिनिस्टर साहब चीन गये थे और उन्होंने अपनी आखों से जो कुछ वहां पर देखा, सोशलाइजेशन की अलामत देखी, उन्होंने यहां पर वापस आने पर स्टेटमेंट किया, अखबारात में कुछ आया था कि इकॉनॉमिक पालिसी में बदलाव होने वाला है । दरअसल वह पालिसी स्टेटमेंट जो श्री देशमुख ने किया, उससे यह पता चलता है कि प्राइवेट सेक्टर को तसल्ली दिलाई गई है ।

श्री उप-सभाध्यक्ष (श्री वी० के० धगे) : आप कुछ और वक्त लेंगे ?

श्री एन० बी० देशमुख : जी हां ।

श्री उप-सभाध्यक्ष (श्री वी० के० धगे) : तो आप कल अपनी तकरीर जारी रखेंगे ।

THE VICE-CHAIRMAN (SHRI V. K. DHAGE): There is a Message from the Lok Sabha. Secretary will read it.

MESSAGE FROM THE LOK SAJBHA

THE DELIMITATION COMMISSION (AMENDMENT) BILL, 1954

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the LiOk Sabha:

"In accordance with the provi sions of Rule 132 of the Rules of Procedure and Conduct of Busi ness in the Lok I am direct ed to enclose herewith a copy of the Delimitation Commission (Amendment) Bill, 1954, as passed by the Lok Sabha, at its sitting held on the 23rd December, 1954."

I lay the Bill on the Table.

ANNOUNCEMENT RE: BUSINESS ON 24TH DECEMBER.

THE VICE-CHAIRMAN (SHRI V. K. DHAGE): The Delimitation Commission (Amendment) Bill 1954, will be taken up for consideration and passing in this House tomorrow as the first item. It has been represented to the Chairman that this Bill is very urgent and has to be passed during the current session itself. Members desiring to give notice of amendments to the Bill may do so upto 11 A.M tomorrow. After the disposal of this Bill, further discussion of the motion on the Progress Report of the Five Year Plan will be resumed.

The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at Five of the Clock till Eleven of the Clock on Friday, the 24th December, 1954.